

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1752  
ANSWERED ON:05.12.2005  
CONSUMER WELFARE FUND  
Athithan Shri Dhanuskodi

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total corpus of Consumer Welfare Fund currently available as on June 30, 2005;
- (b) the details regarding utilization of the Consumer Welfare Fund during the last three years, year-wise;
- (c) whether the Government proposes to increase the ceiling on allocation of grants to consumer organizations;
- (d) if so, the details thereof;
- (e) whether the Government is considering any proposal to simplify the procedure for allocation of grant to consumer organizations from the said fund; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : As on June 30, 2005 an amount of Rs. 68.89 crores was available in the Consumer Welfare Fund.

(b) : The required information is as under:

(Rs. in thousands)

Year	Funds Utilized during the Year
2002-03	3,52,85
2003-04	3,32,56
2004-05	17,55,60

(c) to (e): The Central CWF has been decentralized. The funds are now being given to the States/Union Territories. The State Governments/UTs have also been asked to set up their own State Consumer Welfare Fund for which seed money at the ratio of 50:50 (Centre:State) is given. In the case of North Eastern States and other special category States/UTs, this ratio is 90:10 (Centre:State). The State Governments have also been asked to frame their CWF Rules for sanction of grants to consumer organizations.